

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE
LOK SABHA
UNSTARRED QUESTION NO. †77**

TO BE ANSWERED Monday, July 19, 2021/Ashadha 28, 1943 (Saka)

Funds for Development of States

†77. **SHRI RAHUL KASWAN:**

Will the Minister of FINANCE be pleased to state:-

- (a) whether the Union Government provides funds to the State Government under various heads for the development of States;
- (b) if so, the details thereof;
- (c) whether any mechanism has been put in place to monitor the expenditure being incurred from the said funds; and
- (d) if so, the details thereof along with the manner in which the said mechanism functions and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE FOR FINANCE
(SHRI PANKAJ CHAUDHARY)**

(a) & (b): Yes, Sir. The Union Government provides funds to the State Governments under the Centrally Sponsored Schemes (CSS), Central Sector Schemes (CS), Finance Commission grants (FC grants) and Other Grants /Loans/Transfers as per the guidelines of the respective Scheme within the availability of Gross Budgetary Support with the Union Government. The details of central transfers to States as per the Union Budget 2020-21(RE) and 2021-22 (BE) are as under:-

| (Rs in crore) | | | |
|---------------|--|--------------|--------------|
| Sr. No. | Nature of Central Transfers to States | 2020-21 (RE) | 2021-22 (BE) |
| 1 | Total Transfers excluding Tax Devolution | 713014.40 | 674253.42 |
| | Of which | | |
| 2. | Centrally Sponsored Schemes | 315238.00 | 318857.20 |
| 3. | Central Sector Schemes | 42374.08 | 43016.21 |
| 2. | Finance Commission Transfers | 182352.43 | 220843.00 |

(c) & (d): The concerned State Governments and Central Ministries/Departments review and monitor implementation of the schemes as per the scheme/programme specific guidelines to ensure effective utilization of funds including expenditure incurred.
